

**ORDER**

In continuation of Order No. 22/RG/Spl./Misc. dated 17.05.2020, considering the prevailing situation due to outbreak of the novel coronavirus (COVID-19) in the States of Punjab, Haryana and UT Chandigarh and with a view to ensure the safety of the Hon'ble Judges, Advocates, Staff and litigants; the Hon'ble Administrative Committee has resolved that all the cases already fixed/listed from 1.08.2020 to 31.08.2020 shall be adjourned by the NIC for the dates mentioned herein below and all interim orders passed in the said cases shall continue till the next date of hearing.

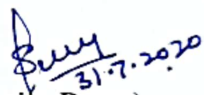
Date Fixed	Next Date of Hearing
1.08.2020 to 4.08.2020	2.11.2020
5.08.2020	3.11.2020
6.08.2020	4.11.2020
7.08.2020	5.11.2020
8.08.2020 to 10.08.2020	6.11.2020
11.08.2020	9.11.2020
12.08.2020 & 13.08.2020	10.11.2020
14.08.2020	11.11.2020
15.08.2020 to 17.08.2020	12.11.2020
18.08.2020	16.11.2020
19.08.2020	17.11.2020
20.08.2020	18.11.2020
21.08.2020	19.11.2020
22.08.2020 to 24.08.2020	23.11.2020
25.08.2020	24.11.2020
26.08.2020	25.11.2020
27.08.2020	26.11.2020
28.08.2020	27.11.2020
29.08.2020 to 31.08.2020	1.12.2020

2. The cases which have been listed after 24.3.2020 through mentioning and had been adjourned to various dates in the month of August, 2020 shall be taken up on the dates already fixed.

*July*  
31.7.2020

3. All the cases which are fixed from 01.08.2020 to 31.08.2020 and have been adjourned as above through NIC, the learned counsel may request for moving application for preponement of the said cases through mentioning, in case of any urgency.
4. Urgent filing will be accepted from 10.00 a.m. to 04.00 p.m. Cases which are filed complete in all respects upto 12.00 Noon will be listed after a gap of one day and the cases filed after 12.00 Noon till 4.00 p.m. will be listed after a gap of two days.
5. Cases in which mentioning has been accepted for a specific date will be listed on the date mentioned, subject to removal of objection till 4.00 p.m. on previous day. In case the objections are not removed upto 04.00 p.m. on previous day, the case will be listed in accordance with para 4 (supra).

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

  
(Sanjiv Berry)  
Registrar General  
31.07.2020